



No. J-11017/23/2025-JUDICIAL/ E. Comp- 165402

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 4th November, 2025

ORDER

The President is pleased to accept the resignation of Shri Chetan Joshi, Group 'C' Panel Counsel for Supreme Court of India with effect from 28.10.2025.

2. Consequently, the name of Shri Chetan Joshi, Advocate figuring at serial number 71 in the List of this Department's Order No. J-11017/23/2023-Judicial (1) dated 07.10.2023, stands omitted.

3. This issues with the approval of Hon'ble Minister of state (Independent Charge) for Law and Justice.


4.11.25

(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. PPS to Ld. Attorney General of India/PS to Ld. Solicitor General of India.
4. The Registrar, Supreme Court of India, New Delhi.
5. The In-charge, Central Agency Section, Supreme Court Compound.
6. To be uploaded on www.legalaffairs.gov.in.
7. Sh. Chetan Joshi, Advocate with request to return all the case files pertaining to Central Govt. Litigation to the designated litigation In-charge.
8. LIMBS Section for necessary action.
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office/spare copies.


4/11/25

(Ramesh Kairamkonda)
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